## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 72/(MAH)/2015 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2017

NAME OF THE PARTIES: M/s. Splendor Shelters Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013.

S. No. NAME DESIGNATION

Aparna Gamne Employee ot Paviag S. Prabhudowi Farmo Eco.

**ORDER** 

## TCP No. 72/74(2)/NCLT/MB/MAH/2015

- An application of adjournment on personal ground by the Learned 1. Representative of the Petitioner is placed on record.
- Considering the reason mentioned therein, the Petition is adjourned 2. to 20.02.2017 duly communicated to employee of the Learned Representative.

Sd/-

30th January, 2017.

M.K. SHRAWAT. **MEMBER (JUDICIAL)**